

THE MINISTER OF LABOUR (SHRI BINDESHWARY DUBEY) : (a) and (b). According to the Government of Bihar, on a writ petition filed by the workers of M/s. Rohtash Industries Limited, Dalmia Nagar on the issue of reviving the industries and rehabilitating the workers, the Supreme Court had directed the Board for Industrial and Financial Reconstruction (BIFR) to draw up a rehabilitation/modernisation package. The BIFR has since submitted its report to the Supreme Court. The matter is sub-judice.

Meeting of State Tourism Ministers

1755. SHRIMATI D. K. BHANDARI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether a meeting of Tourism Ministers of the North Eastern States was held in July this year at Shillong;

(b) if so, the details of the agenda items discussed during the meeting;

(c) whether certain items for promotion of tourism in Sikkim were also discussed in the meeting;

(d) if so the details thereof; and

(e) the steps proposed to be taken to implement the decisions arrived at in the meeting ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) and (b). Yes, Sir, the meeting of State Tourism Ministers of the North-Eastern States was held on 19th July, 1988 at Shillong. During the meeting items such as expeditious implementation of Plan Schemes in the North-Eastern region, declaring Tourism as an Industry by the North-Eastern States, establishing Statistical Cells and Collection of Statistics of Domestic Tourism, Setting up of Classification Committees, Strengthening of Infrastructure in the North-Eastern Region, Promotion of Package Tours to and from the North-Eastern States, etc. were discussed.

(c) No, Sir, as it does not form part of the North Eastern region.

(d) Does not arise.

(e) The decisions taken at the meeting are being pursued with various Ministries of the Government of India and the State Governments of the North-Eastern Region for effective follow-up action.

[Translation]

Cholera and Gastro enteritis in Northern India

**1756. SHRI SHANTI DHARIWAL :
SHRI KALI PRASAD
PANDEY :**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that cholera and gastro-enteritis have developed into an epidemic form in several States during the last three months;

(b) if so, the number of persons affected and the number of persons who have died due to these diseases, State-wise.

(c) whether it is a fact that adequate quantity of medicines are not available in Government hospitals and dispensaries, and if so, the reasons thereof;

(d) whether Government have taken steps on war-footing for controlling the spread of these disease; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). No. The number of cases and deaths due to Cholera and Gastro-enteritis reported so far during 1988 are given in the statement below.

(c) to (e). The Central and State Governments are taking adequate steps for the control of these diseases. The Govt. of

India also launched ORT Programme for the management of acute diarrhoeal diseases in the country which is being expanded in a phased manner during 7th Plan to reduce the morbidity and mortality due to acute diarrhoeal diseases. Specific treatments are available in the Primary Health Centres, Dispensaries and Hospitals depending on the causative Organisms. There is no shortage

of drugs reported from any where, Emphasis has been laid for the supply of pure drinking water in the problem villages by the end of 7th Plan period. Construction of sanitary privies is being encouraged in the rural areas by community participation. Health education efforts are being augmented. All outbreaks are being investigated by the State Health authorities and unsafe drinking water supplies are being chlorinated.

Statement

Reported cases and deaths due to Gastro-enteritis and Cholera in States/U Ts, in India during 1988 (Prov.)

S No.	States/U.Ts.	Gastro-enteritis		Cholera	
		Cases	Deaths	Cases	Deaths
1	2	3	4	5	5
1.	Andhra Pradesh	10677	346	132	4
2.	Arunachal Pradesh	1682	1		
3.	Assam				
4.	Bihar				
5.	Goa	571	—		
6.	Gujarat	20222	16	117	3
7.	Haryana			6	—
8.	Himachal Pradesh				
9.	Jammu & Kashmir	12867	4		
10.	Karnataka			1313	27
11.	Kerala	172893	114		
12.	Madhya Pradesh	174823	94		
13.	Maharashtra	9528	159	184	6
14.	Manipur				
15.	Meghalaya	763	—		
16.	Mizoram				
17.	Nagaland				
18.	Orissa				
19.	Punjab	13188	8	117	3
20.	Rajasthan	14394	8	17	—
21.	Sikkim				
22.	Tamil Nadu	7577	33	702	13

1	2	3	4	5	5
23.	Tripura				
24.	Uttar Pradesh	1621	70	38	4
25.	West Bengal			49	—
26.	A & N Islands	18572	6		—
27.	Chandigarh	707	1	15	—
28.	D & N Haveli	575	2	—	—
29.	Delhi	56998	384	895	6
30.	Lakshadweep	410	—	—	—
31.	Pondicherry	22584	7		
Total		540652	1632	3585	66

Note : C = Cases, D = Deaths, — = Nil + = Not available.

1. Data is provisional and not comparable due to ill defined coverage.

[English]

Labour from Orissa to Punjab

1757. SHRI RADHAKANTA DIGAL : Will the Minister of LABOUR be pleased to state :

(a) the details of the contractors in Orissa who send workers to Punjab;

(b) whether some of the contractors are violating the labour laws; and

(c) if so, the details of action taken against them ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) to (c). Information about the contractors sending the labour from Orissa to Punjab is not mentioned in the Ministry. The Inter State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 is intended to safeguard the interests of the workmen who are recruited by contractors from one State for service in an establishment situated in another State and to guard against the exploitation of such workmen by unscrupulous contractors. Whenever complaints are received about the exploitation of

migrant labourers, appropriate authorities are asked to take suitable action. The appropriate Government for an establishment under the Act may be either the Central or the State Government.

**Opening of CGHS Dispensaries
in Delhi**

1758. SHRI SWAMI PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to open some more allopathic, homoeopathic and ayurvedic dispensaries under C.G.H.S. in Delhi during the current year; and

(b) if so, the areas identified for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). Proposals for opening 7 allopathic dispensaries under CGHS Delhi during 1988-89 at Shalimar Bagh, Pragati Vihar Complex, Nand Nagri, Yamuna Vihar Jharoda Kalan, Dilshad Garden and Noida are under consideration of the Government. No such proposal of opening Ayurvedic and Homoeopathy is under consideration.